

Laying of Railway Line

1039. SHRI R.L.P. VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a railway line from Giridih to Ranchi via Hazaribagh-Kodarma was sanctioned by the Government in 1991;

(b) if so, the total outlay of the project; and

(c) the time by which the project is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

Technical Committee for Air Bus

1040. SHRI P.C. THOMAS : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have constituted a committee to carry out a thorough study to assess whether Airbus can be safely operated to/from Cochin airport;

(b) if so, the composition of the Committee;

(c) the recommendations made by the Committee; and

(d) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Yes, Sir. A Committee has been constituted with representatives of the Director General of Civil Aviation, Indian Airlines, CTE, Hyderabad and Airports Authority of India.

(c) and (d). The Committee has not yet submitted its report.

Unemployed Youths

1041. SHRI SAMIK LAHIRI
SHRI BHAKTA CHARAN DAS
SHRI BAJU BAN RIYAN

Will the Minister of LABOUR be pleased to state :

(a) the number of unemployed youths in the country during each of the last three years, State-wise, category-wise;

(b) the number out of them provided with employment, year-wise, State-wise, category-wise;

(c) the number likely to touch by the end of Eighth Plan;

(d) whether the Government propose to provide unemployment allowance to unemployed youths in the country;

(e) if so, the details thereof; and

(f) the number of State which have implemented this scheme?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c). The estimates of employment and unemployment are obtained through are detailed Labour force surveys carried out by the National Sample Survey Organisation once in five years. The last such survey was carried out in 1993-94 and only the key results have been published so far. Annual estimates of employment and unemployment are not attempted.

(d) No sir.

(e) Does not arise.

(f) As per the information available, nine States implement schemes under which unemployment allowance is paid.

[Translation]

Electrification of Rail Routes

1042. SHRI PRAHLAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the details of rail routes electrified in Madhya Pradesh so far

(b) the details of rail routes in the State on which the electrification work is in progress and present position thereof; and

(c) the details of rail routes which are proposed to be electrified in the State in near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The details of railway lines electrified in Madhya Pradesh are as under

Section	Routes Kms
1	2
1. Jamga-Bartalao	382
2. Kirandul-Kotpar Road	180
3. Hetampur-Datia	125
4. Narsinggarh-Vikramgarh-Alot-Thuria	171
5. Champa-Korba-Gevra Road	45
6. Basai-Mataktila	6
7. Dhaura-Itarsi-Darimeta	478
8. Dhaunkheri-Bhawani Mandi	13
9. Kurlasi-Chaumahala	53

1	2
10. Nagda-Bhopal	238
11. Itarsi-Burhanpur	257
12. Bina-Katni-Bilaspur and Anuppur-Bishrampur/Chirimiri	777
13. Durga-Muranda	16
Total	2741

(b) and (c). At present, no electrification work is in progress in Madhya Pradesh. There is no proposal at present for electrification in Madhya Pradesh during near future.

Jobs to Pilots

1043. SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA :
SHRI SHIVRAJ SINGH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of persons in the country having Commercial Pilot Licence (CPL), Senior Commercial Pilot Licence (SCPL) and Air Lines Transport Pilot Licence (ALTP);

(b) the number of persons out of them having foreign converted licence;

(c) the number of above licence-holders out of them who are still unemployed; and

(d) the steps being taken to provide them jobs?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) : (a) Licence-wise, the number of persons are as follows :

(i) Commercial Pilot Licence (CPL)-3643

(ii) Senior Commercial Pilot Licence (SCPL)-1153

(iii) Airlines Transport Pilot Licence (ALTP)-2119

(b) Different foreign converted licences numberwise are as under :

(i) CPL - 450

(ii) SCPL - 1

(iii) ALTP - 16

(c) and (d). No records of employed/unemployed pilots are maintained. Moreover, issuing of licences is not linked with demand for employment of pilots.

Water Logged Areas

1044. SHRI V.M. SUDHEERAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware of the

difficulties experienced by the telephone consumers of water logged areas in the country particularly in Kerala:

(b) if so, the details thereof; and

(c) the remedial steps taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) Following difficulties are experienced :

(i) Restricted accessibility in water logged areas causes delay in restoration of faults

(ii) More number of Telephone instruments going faulty due to moisture.

(c) Steps taken for improvement :

(i) Network upgradation by reliable media both for local and junction working.

(ii) Improving the quality of telephone instruments.

(iii) Replacement of Electro-Mechanical Exchanges by Electronic Exchanges.

(iv) Replacement of fault prone paper core cables by moisture proof jelly filled cables

Extension of Bhopal-Rajkot Express upto Jabalpur

1045. SHRI DADA BABURAO PARANJPE : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a proposal to extend the Bhopal-Rajkot Express upto Jabalpur; and

(b) if so, the final decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise

Tender System in Railways

1046. SHRI SATYA DEO SINGH KUMARI UMA BHARATI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to formulate any scheme for making the tender system of Railways more transparent to check bungling therein;

(b) if so, the details thereof; and

(c) the time by which the scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The existing Tendering System followed by the Indian Railways is based on the elaborate procedures laid down in the Indian Railway Stores Code and it ensures transparency